

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. #215/7/HDB/2017
NAME OF THE COMPANY	Cybermate Infored Ltd
NAME OF THE PETITIONER(S)	Wincere Inc. & Himanshu P Kansara (Financial Creditors)
NAME OF THE RESPONDENT(S)	Cybermate Infored Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Abhinay Reddy For Nitish Bandari	Advocate.	abhinay.m@easylawchamber.com	M. Abhinay Reddy

ORDER

Heard Mr. Abhinay Reddy for Mr. Nitish Bandari, Learned Counsel for Respondent.

At the request of the Counsel, case is posted to 19.12.2017.


Member (T)

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Member (J)